Name of the Corporate Debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED; Date of Commencement of CIRP: 18-04-2023; List of Creditors as on: 09-05-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	5	10080504961	5	10080504961	82.32		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	3093	2062866787	3093	2062866787	16.85		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	85	100000000	85	100000000	0.82		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00		0		NA
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	19	2500000	19	2500000	0.02		0		Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00		0		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00		0		NA
Total		3202	12245871748	3202	12245871748	100.00				